

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†14
ANSWERED ON 17.07.2017**

INFLOW OF FOREIGN TOURISTS

**†14. SHRI AJAY MISRA TENI:
SHRI SUNIL KUMAR SINGH:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the inflow of foreign tourists in the country has increased during the last three years;**
- (b) if so, the details of the tourists arrived in the country along with the revenue generated therefrom during the last three years, State-wise and year-wise;**
- (c) the schemes formulated and steps taken by the Government for air connectivity, rail connectivity, safety, facilities and proper accommodation for the tourists, State-wise including Jharkhand;**
- (d) the funds allocated to various States to encourage tourists during the last three years, State-wise including Jharkhand; and**
- (e) whether the Government has made publicity of tourism at world level through their centres and offices in the foreign countries and if so, the details of the foreign offices/centres and the amount spent on each such office during the last three years, year-wise and office-wise?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a): Yes, Madam.

(b): The number of Foreign Tourist Arrivals (FTAs) in India during 2014, 2015 and 2016 were 7.68 million, 8.03 million and 8.80 million, respectively. State/UT-wise break-up of FTAs in India is not available.

The Foreign Exchange Earnings (FEEs) through tourism in India during 2014, 2015 and 2016 were Rs.1,23,320 crore, Rs.1,35,193 crore and Rs.1,54,146 crore, respectively. State/UT-wise break-up of FEEs from tourism in India is not available.

(c): Development and promotion of tourism including creation of tourism related infrastructure is responsibility of the respective State Governments/UT Administrations.

However, the initiatives undertaken by the Government of India through concerned central Ministries are as below:

- (i) Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN on 21st October, 2016 to stimulate Regional Air Connectivity by making it affordable. The selection of airline operators under the scheme is made through transparent bidding process subject to compliance with the provision of the Scheme.**
- (ii) Indian Railways promotes tourism by providing connectivity through trains to tourist destinations across the country. In addition, exclusive tourist trains/packages are also operated. Promotion of tourism by linking tourist places with tourist trains is a continuous process based on market demand, operational feasibility and availability of resources.**
- (iii) Ministry of Tourism has taken following measures to ensure the safety and security of tourists:**
 - Launched 24x7 Toll Free Multi-Lingual Tourist Info-Helpline on the number 1800111363 or on a short code 1363 in 12 Languages.**
 - Distribution of Welcome card to foreign tourists with “Tips to enjoy your stay”.**
 - Deployment of Tourist Police, in one form or the other, in 13 States.**

- **Launched Social Awareness Media Campaigns for sensitizing stakeholders about good conduct and behavior towards tourists and to reinforce the spirit of 'Atithidevo Bhava'.**

(d): Ministry of Tourism provides Central Financial Assistance (CFA) for projects based on requirements received from the respective State Government/UT Administration/Central Agency under respective schemes. CFA provided to different States/UTs under Swadesh Darshan and PRASAD scheme of the Ministry during last three financial years are given in Annexure 1.

(e): Yes, Madam. The details of the Budget Estimate for India Tourism Office overseas during the last three years are given in the Annexure 2.

ANNEXURE 1**STATEMENT IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.†14 ANSWERED ON 17.07.2017 REGARDING INFLOW OF FOREIGN TOURISTS**

CFA provided to different States/UTs under Swadesh Darshan scheme of the Ministry during last three financial years are given below:

Sl. No.	State/UT	Name of the Circuit	Amt. Sanctioned (Rs. in Crore)
Year 2014-15			
1	Andhra Pradesh	Coastal Circuit	69.83
2	Arunachal Pradesh	North-East India Circuit	49.77
Total of 2014-15			119.6
Year 2015-16			
3	Andhra Pradesh	Coastal Circuit	60.38
4	Arunachal Pradesh	North East India Circuit	97.14
5	Assam	Wildlife Circuit	95.67
6	Chhattisgarh	Tribal Circuit	99.94
7	Kerala	Eco Circuit	99.22
8	Madhya Pradesh	Wildlife Circuit	92.22
9	Maharashtra	Coastal Circuit	82.17
10	Manipur	North-East India Circuit	89.66
11	Mizoram	North East India Circuit	94.91
12	Nagaland	Tribal Circuit	97.36
13	Puducherry	Coastal Circuit	85.28
14	Rajasthan	Desert Circuit	63.96
15	Sikkim	North-East India Circuit	98.05
16	Telangana	Eco Circuit	91.62
17	Tripura	North -East India Circuit	99.59
18	Uttarakhand	Eco Circuit	80.37
19	West Bengal	Coastal Circuit	85.39
Total of 2015-16			1512.93
Year 2016-17			
20	A & N Islands	Coastal Circuit	42.19
21	Assam	Heritage Circuit	98.35
22	Bihar	Spiritual circuit	104.74
23	Bihar	Buddhist Circuit	98.73
24	Goa	Coastal Circuit	99.99

25	Gujarat	Heritage Circuit	193.29
26	Haryana	Krishna Circuit	97.35
27	Himachal Pradesh	Himalayan Circuit	99.76
28	Jammu & Kashmir	Himalayan Circuit	569.19
29	Karnataka	Coastal Circuit	95.67
30	Kerala	Spiritual Circuit	192.43
31	Madhya Pradesh	Buddhist Circuit	74.94
32	Madhya Pradesh	Heritage circuit	99.77
33	Manipur	Spiritual Circuit	53.8
34	Meghalaya	North East Circuit	99.13
35	Mizoram	Eco Circuit	99.07
36	Nagaland	Tribal circuit	99.67
37	Odisha	Coastal circuit	76.49
38	Rajasthan	Krishna Circuit	91.45
39	Rajasthan	Spiritual Circuit	93.9
40	Sikkim	North East India circuit	95.32
41	Tamil Nadu	Coastal Circuit	99.92
42	Telangana	Tribal Circuit	84.4
43	Uttar Pradesh	Buddhist Circuit	99.97
44	Uttar Pradesh	Ramayana Circuit	69.45
45	Uttar Pradesh	Spiritual Circuit	138.96
46	Uttar Pradesh	Heritage Circuit	41.51
47	Uttarakhand	Heritage circuit	81.94
Total of 2016-17			3191.38

CFA provided to different States/UTs under PRASAD scheme of the Ministry during last three financial years are given below:

Sl. No.	State	Amt. Sanctioned (Rs. in Crore)
2014-15		
1	BIHAR	4.27
2	ODISHA	50.00
3	UTTAR PRADESH	24.29
Total		78.56
2015-16		
4	ANDHRA PRADESH	28.36
5	ASSAM	33.98
6	BIHAR	41.54
7	PUNJAB	6.45

8	RAJASTHAN	40.44
9	UTTAR PRADESH	20.40
10	UTTARAKHAND	34.78
Total		205.95
2016-17		
11	GUJARAT	63.67
12	JAMMU & KASHMIR	42.02
13	KERALA	46.14
14	TAMILNADU	22.08
15	WEST BENGAL	30.03
Total		203.94

ANNEXURE 2**STATEMENT IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO.†14 ANSWERED ON 17.07.2017 REGARDING INFLOW OF FOREIGN TOURISTS.****Budget Estimates for Overseas Offices (Plan) are as follows:****(Rupees in Crores)**

India Tourism Office	2014-15	2015-16	2016-17
New York	12.00	10.00	10.20
Los Angeles	5.00	5.00	5.20
Toronto	4.50	4.50	4.70
Frankfurt	17.00	18.50	18.60
London	14.00	14.00	14.20
Paris	9.50	10.25	10.20
Amsterdam	6.50	6.00	5.12
Milan	6.50	6.50	5.70
Dubai	11.00	10.00	9.20
Johannesburg	4.50	4.75	4.17
Sydney	12.00	10.00	10.18
Singapore	9.00	7.50	7.68
Tokyo	11.00	10.00	7.18
Beijing	5.50	11.00	6.67
TOTAL	128.00	128.00	119.00
